

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 614
ANSWERED ON 04.02.2021

WORK OF POLAVARAM PROJECT

614. SHRI RAM MOHAN NAIDU KINJARAPU

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of development work of Polavaram Project completed till now, component and subcomponent-wise;
- (b) the time by which the Union Government is planning to complete whole project;
- (c) the details of reimbursement claims made by Andhra Pradesh Government on Polavaram expenditure, date-wise;
- (d) the funds released and funds yet to be released so far;
- (e) the details of total land required and land acquisition completed/to be completed along with the compensation amount already paid/to be paid; and
- (f) the method used to decide the compensation amount for the land acquired?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) & (b) Polavaram Irrigation Project (PIP) is being executed by Government of Andhra Pradesh (GoAP) on behalf of Government of India. The project is being monitored by Polavaram Project Authority (PPA), under Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti, Govt.of India.

As reported by the GoAP, component and subcomponent wise progress of works of Polavaram Irrigation Project (PIP) upto December, 2020 is as under:

Sl no.	Components	Progress in %
1	Head Works	
	(a) Main Dam	69.68
	(b) Left & Right Connectivities	52.85
2	Right Main Canal	
	(a) Earthworks	100
	(b) Lining	89.0
	(c) Structures	83.5
3	Left Main Canal	
	(a)Earthworks	92.0
	(b) Lining	70.0
	(c) Structures	36.64

Further, the project is planned for completion by April, 2022.

(c) & (d) As intimated by GoAP, it submits reimbursement claims to Government of India from time to time, for cumulative expenditure made by it on PIP. The cumulative reimbursement claims submitted by GoAP for PIP, are **annexed** herewith.

Further, Ministry of Finance, Government of India, vide its letter dated 30.09.2016 informed that it will provide 100% of the remaining cost of the irrigation component only of the PIP for the period starting from 01.04.2014, to the extent of the cost of the irrigation component on the date. Accordingly, the Government of India has been reimbursing the expenditure incurred by the GoAP in the project, with effect from 01.04.2014, upon receipt of verified bills and recommendations from the Polavaram Project Authority (PPA) and Central Water Commission (CWC). Details of funds released are tabulated as below:

Financial Year	Release to Polavaram Irrigation Project (Rs in crore)
2014-15	250.00
2015-16	600.00
2016-17	2,514.16
2017-18	2,000.00
2018-19	1,400.00
2019-20	1,850.00
2020-21 (so far)	2,234.20
Total	10,848.36

According to the State Government, after declaration of the Project as National Project, an expenditure of Rs.12,311.32 crore has been incurred by GoAP on PIP up to 31.12. 2020. Further reimbursement depends upon recommendation of PPA and Central Water Commission for eligible amounts; and submission of requisite documents, such as Utilization certificate, audit certificate etc., by the State Govt.

(e) & (f) As informed by GoAP, out of total land of 1.67 lakh acres required for acquisition, 1.11 lakh acres of land has been acquired, and an amount of Rs.6,583.11 crore has been spent on Land Acquisition and Rehabilitation & Resettlement, against estimated cost of Rs.28,172.21 crore. According to PPA, Land Acquisition Act-1894 before 01.01.2014 and Right to Fair Compensation and Transparency in LA, R&R Act, 2013 (RFCTLARR-2013) after 01.01.2014, are being followed by the State Government for PIP to decide compensation amount for the land acquired.

Annexure referred to in reply to part (c) & (d) of Lok Sabha Unstarred Question No.614 to be answered on 04.02.2021 regarding “Work of Polavaram Project”

Cumulative reimbursement claims submitted by GoAP for PIP

S. No.	Date	Amount of reimbursement claims made by GoAP (Rs. in crore)
1	31.03.2015	386.96
2	14.08.2015	1,946.36
3	02.01.2016	2218
4	09.02.2016	2,560.77
5	09.03.2016	1,511.00
6	08.08.2016	1,472.78
7	24.01.2017	2,198.75
8	01.03.2017	1,336.53
9	03.03.2017	336.53
10	19.05.2017	3,314.16
11	02.08.2017	3,793.00
12	22.02.2018	2,829.47
13	08.03.2019	3,972.94
14	29.07.2019	5,021.86
15	07.08.2019	5,027.64
16	11.09.2019	5,035.42
17	16.10.2019	5,054.95
18	07.11.2019	5,062.60
19	16.06.2020	3642.34
20	19.08.2020	3,998.68
21	31.08.2020	3,998.68
22	20.10.2020	4,006.2
23	5.11.2020	4,013.65
24	4.12.2020	4,021.59
25	11.01.2021	1,223.21

Note:- The amount in the table above are cumulative figures, each successive claim includes balance of earlier claims plus additional expenditure between successive claims.
